

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 431/59/ND/2018

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public Charitable Trust & Ors.**

**SECTION OF THE COMPANIES ACT: 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner:</b>	Ms. Manmeet Arora, Mr. Nikhil Parikshith & Ms. Samapika Biswal, Advocates			
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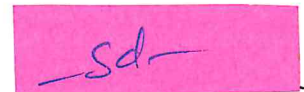
<b>Present for the Respondent:</b>	Mr. Arun Kathpalia Sr. Counsel with Ms. Monika Mr. R Manu Krishnan, Advocate for R-1 Mr. Ritin Rai & Mr. Aabhas Kshetrapal Advocates for R-2 & 3			
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**ORDER**

Ld. Counsel for the petitioner presses for issuance of notice in her application CA-1432/19. To come up for consideration on 27<sup>th</sup> November, 2019.



**(L.N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**